

DELHI VIDHAN SABHA

Bulletin Part-I

Brief record of Proceedings

Thursday, October 24, 1996/Kartika 02,1918 (Saka)

No.88

2.00 P.M.

1. Announcement by Hon'ble Speaker

As the House assembled, HON'BLE SPEAKER announced that he has rejected the notice of adjournment of the House received from Shri Jag Parvesh Chandra and others to discuss the situation arising out of spread of Dengue epidemic resulting in a number of deaths in the capital. He however observed that he has decided to have discussion on the subject-matter by way of Short Duration Discussion which would commence with a statement by the Hon'ble Health Minister followed by the initiation of debate by Shri Jag Parvesh Chandra.

On being asked, he observed that he has also not given his consent to the two other notices of Adjournment Motions received from Shri Shish Pal regarding large scale demolitions carried out in his Tughlaqabad constituency and Shri Jai Kishan regarding declaration of Balmiki Jayanti on 26th October as Public holiday.

Laying of papers on Table of House

2. **Shri Sahib Singh, Hon'ble Chief Minister** laid on the Table of the House a copy of the Notification dated 31.5.1996 issued

by the Registrar of Cooperative Societies regarding Transfer of Membership of Cooperative Societies under section 34 (a) of Cooperative Act.

Special Mention

3. Following members raised matters under Rule 259-

1. Shri Deep Chand Bandhu
2. Shri Ajay Maken

(Chief Minister intervened in the matter)

Presentation of the Report of Business Advisory Committee

4. Shri Ram Bhaj presented the 13th Report of the Business Advisory Committee. He also moved that the House may agree to the Report.

The Motion was put to vote and adopted on voice vote.

LEGISLATIVE BUSINESS

5. Shri Sahib Singh, Hon'ble Chief Minister introduced 'The Delhi Municipal Corporation (Prevention of Defection) Bill, 1996' after leave of the House was granted.

6. Prof. Jagdish Mukhi, Minister of Finance moved for leave of the House to introduce 'The Delhi Tax on Luxuries (Amendment) Bill, 1996'

HON'BLE SPEAKER permitted the mover of motion (Hon'ble Finance Minister) and the Member opposing (Shri Ajay Maken) to make brief explanatory statements and thereafter put the question to vote, without further debate.

The leave having been granted, the **MINISTER OF FINANCE** introduced the Bill.

At this, Shri Ajay Maken staged a walk out in protest.

Other Members of the Congress Party also followed suit.

7. **DR. HARSH VARDHAN, MINISTER OF HEALTH & EDUCATION** introduced the "The Delhi Homoeopathic (Amendment) Bill 1996" after leave of the House was granted to him.

**HON'BLE SPEAKER** announced that the hon'ble members desirous of giving amendments on these Bills may send their notices by 11.00 A.M. on 25th October, 1996 to the Notice Office of the Assembly Secretariat.

#### SHORT DURATION DISCUSSION

8. **DR. HARSH VARDHAN, MINISTER OF HEALTH & EDUCATION** made a statement on the situation arising out of the Dengue fever in Delhi and steps being taken by the Government to combat it.

Following members took part in the debate:-

1. Shri Jag Parvesh Chandra.
2. Shri O.P. Babbar
3. Shri Shoaib Iqbal
4. Shri Deep Chand Bandhu

(**HON'BLE CHIEF MINISTER** intervened in the debate)

5. Shri Alok Kumar
6. Shri Shish Pal